GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2898
ANSWERED ON 10/03/2026

STATUS OF RSETI

2898. Shri B Y Raghavendra:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   the present status of the Rural Self Employment Training Institutes (RSETI) scheme in the country, along with the total number of RSETI centres established and their distribution, State/UT-wise;
(b)   the total number of candidates enrolled, trained and successfully settled under the RSETI programme along with the corresponding settlement rate during the last five years, State and UT-wise;
(c)   the number of RSETI centres functioning, candidates trained and settled during the same period in Karnataka, district-wise;
(d)   the objectives and key components of the RSETI programme, including its role in promoting self-employment and entrepreneurship among rural youth; and
(e)   the funding pattern, implementation framework and monitoring mechanism of the scheme, along with the roles of the Ministry, State Governments, sponsoring banks, and other implementing agencies?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) & (d): Rural Self Employment Training Institutes (RSETIs) scheme is a poverty alleviation initiative under Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) aimed at promoting self-employment and entrepreneurship among rural youth. It functions as a strategic arm of the Skill India Mission and operates under the common norms of the Ministry of Skill Development and Entrepreneurship (MSDE) with a mandate of ensuring at least 70%

settlement of trained candidates. The programme is implemented through a three-way partnership between the Ministry of Rural Development, Sponsor Banks and State/UT Governments, with a provision to establish one RSETI in each district, managed by the Lead Bank, with ₹2 crore assistance for infrastructure and 100% training cost for rural poor youth funded by Ministry of Rural Development (MoRD).

RSETIs provide short-term, demand-driven training programmes aligned with the National Skills Qualification Framework (NSQF) for rural youth in the 18–50 years age group, with emphasis on social inclusion. The institutes also facilitate credit linkage with banks and provide handholding support to trainees for up to two years after completion of training to help them establish and sustain self-employment ventures.

As on date, 632 RSETIs have been established covering 619 districts in the country, the State/UT-wise details of which are given in Annexure-I.

(b): The details of candidates enrolled, trained and successfully settled under the RSETI programme, along with the corresponding settlement rate during the last five years, State/UT-wise, are given at Annexure-II.

(c): The details of number of RSETI centres functioning, candidates trained and settled during the same period in Karnataka, district-wise are given in Annexure-III.

(e): The funding pattern, implementation framework and monitoring mechanism of the scheme, along with the roles of the Ministry, State Governments, sponsoring banks, and other implementing agencies are as follows:

Funding Pattern: 100% training cost for rural poor youth funded by Ministry of Rural Development (MoRD). MoRD also provides ₹2 crore grant for building construction and

Implementation Framework:

- MoRD support in policy/funds, State Govts. support in land and Banks in sponsorship/operations.
- One RSETI per district (lead bank-sponsored); 632 centres operational.
- Annual Action Plan: Local needs-based; MIS for tracking.

Monitoring Mechanism:

- States/UTs monitors progress of RSETIs at State / district level.
- National Director for National Centre for Excellence of RSETIs (NACER) monitors via State Directors; quarterly DLRAC reviews; Annual grading
- RSETI MIS: Real-time data on training/settlement; NLACR (chaired by MoRD Secretary) for national oversight.
- Annual Audits and periodical visits: By sponsor banks.
- SRLMs/DPMs/Zilla Panchayats

Roles of Stakeholders:

- Ministry (MoRD): Policy, funding, curriculum approval; oversees via NLACR/NACER.
- State Governments: Implementation, Monitoring, Free land, convergence with NRLM/SRLMs; mobilization, etc.
- Sponsoring Banks: Training, Day-to-day management, Settlement, post training hand holding, credit linkage, etc.

Other Agencies: NABARD (special courses), SLBCs (coordination), NGOs (handholding).

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2898 due for reply on 10.03.2026.

State/UT-wise details of RSETIs functional in the Country:

S.No.	States/UTs	No. of RSETIs
1	Andaman and Nicobar Islands	1
2	Andhra Pradesh	22
3	Arunachal Pradesh	2
4	Assam	28
5	Bihar	38
6	Chattisgarh	29
7	D & N Haveli	1
8	Gujarat	29
9	Haryana	21
10	Himachal Pradesh	10
11	Jammu & Kashmir	20
12	Jharkhand	25
13	Karnataka	32
14	Kerala	14
15	Lakshadweep	1
16	Madhya Pradesh	53
17	Maharashtra	36
18	Manipur	4
19	Meghalaya	5
20	Mizoram	3
21	Nagaland	1
22	Odisha	30
23	Pondicherry	1
24	Punjab	18
25	Rajasthan	35
26	Sikkim	1
27	Tamil Nadu	37
28	Telangana	17
29	Tripura	6
30	UT Ladakh	2
31	Uttar Pradesh	78
32	Uttarakhand	13
33	West Bengal	19
	Grand Total	**632**

Source: NACER

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2898 due for reply on 10.03.2026.

Details of the total number of candidates enrolled, trained, and successfully settled under the RSETI programme along with the corresponding settlement rate during the last five years, State and UT- wise:

S.No.	Name of the State	FY 2020-21			FY 2021-22			FY 2022-23		
		Trained	Settled	Settlement Rate (%)	Trained	Settled	Settlement Rate (%)	Trained	Settled	Settlement Rate (%)
1	Andaman and Nicobar Islands	318	135	42	412	381	92	421	421	100
2	Andhra Pradesh	5002	3836	77	7817	6522	83	10935	8792	80
3	Arunachal Pradesh	18	57	317	225	0	0	384	438	114
4	Assam	7208	5145	71	10017	8335	83	14328	11087	77
5	Bihar	14868	10817	73	21268	14330	67	28292	22769	80
6	Chattisgarh	7003	4927	70	10030	7257	72	12744	11238	88
7	D & N Haveli	560	437	78	561	447	80	761	545	72
8	Gujarat	11233	7859	70	15993	12863	80	20564	16395	80
9	Haryana	11301	6744	60	11045	8176	74	14086	8989	64
10	Himachal Pradesh	3227	2019	63	4750	3208	68	6134	4013	65
11	Jammu & Kashmir	4552	3955	87	5277	4148	79	7909	6453	82
12	Jharkhand	11467	7982	70	13725	10828	79	18979	13844	73
13	Karnataka	16333	12649	77	18332	17059	93	24937	19407	78
14	Kerala	5090	4752	93	5980	5801	97	9970	7990	80
15	Lakshadweep	162	98	60	139	34	24	465	285	61
16	Madhya Pradesh	19180	15530	81	22956	18490	81	32068	24620	77
17	Maharashtra	16559	13033	79	19606	15251	78	27322	21474	79
18	Manipur	287	277	97	364	301	83	920	834	91
19	Meghalaya	959	687	72	1649	868	53	2024	1480	73
20	Mizoram	613	457	75	651	636	98	907	798	88
21	Nagaland	199	118	59	338	272	80	396	395	100
22	Odisha	15321	11574	76	16049	13978	87	20766	17486	84
23	Pondicherry	583	420	72	568	485	85	821	780	95
24	Punjab	7501	5489	73	9241	6972	75	10833	8243	76
25	Rajasthan	19904	12682	64	23160	19032	82	30404	25274	83
26	Sikkim	202	134	66	203	146	72	411	299	73
27	Tamil Nadu	15233	12517	82	17187	14796	86	26310	21110	80
28	Telangana	3703	2647	71	5413	5214	96	7195	6516	91
29	Tripura	1893	836	44	2274	1781	78	2744	2237	82
30	UT Ladakh	408	328	80	535	384	72	624	355	57
31	Uttar Pradesh	41995	27673	66	52909	46948	89	55972	46109	82
32	Uttarakhand	6383	4829	76	6258	4413	71	7007	5599	80
33	West Bengal	5876	4591	78	9182	7073	77	12169	9605	79
	TOTAL :	255141	185234	73	314114	256429	82	409802	325880	80

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S.No.	Name of the State	FY 2023-24			FY 2024-25			FY 2025-26 (as on 31.01.2026)		
		Trained	Settled	Settlement Rate (%)	Trained	Settled	Settlement Rate (%)	Trained	Settled	Settlement Rate (%)
1	Andaman and Nicobar Islands	500	451	90	611	497	81	552	388	70
2	Andhra Pradesh	11432	8536	75	16174	12038	74	13940	10274	74
3	Arunachal Pradesh	499	287	58	1042	779	75	680	351	52
4	Assam	18132	12155	67	26097	19080	73	18632	11049	59
5	Bihar	30434	24495	80	41900	32128	77	30232	19597	65
6	Chattisgarh	15040	10848	72	19079	14328	75	17980	11361	63
7	D & N Haveli	752	528	70	769	547	71	462	395	85
8	Gujarat	23117	15363	66	30705	22256	72	19314	13575	70
9	Haryana	15153	10760	71	20647	15061	73	13512	9194	68
10	Himachal Pradesh	6876	5187	75	10450	7614	73	6734	4146	62
11	Jammu & Kashmir	8589	6397	74	19785	14325	72	10109	7635	76
12	Jharkhand	20760	15370	74	26681	19849	74	18068	11989	66
13	Karnataka	25613	20284	79	31238	23696	76	25784	18276	71
14	Kerala	10690	8389	78	14614	11355	78	10976	8568	78
15	Lakshadweep	467	346	74	589	419	71	449	333	74
16	Madhya Pradesh	35859	27754	77	50160	36467	73	41897	24864	59
17	Maharashtra	30397	22961	76	41123	30129	73	29041	19446	67
18	Manipur	1109	903	81	2664	2057	77	1631	1021	63
19	Meghalaya	2508	1580	63	3840	2779	72	2123	1021	48
20	Mizoram	1055	1053	100	2324	1366	59	983	1252	127
21	Nagaland	603	332	55	669	484	72	500	385	77
22	Odisha	22056	19544	89	30046	24998	83	21289	16682	78
23	Pondicherry	911	712	78	1251	880	70	920	518	56
24	Punjab	12332	9398	76	17779	13274	75	12203	7592	62
25	Rajasthan	33293	26740	80	43116	32669	76	25239	18592	74
26	Sikkim	439	335	76	1020	717	70	822	507	62
27	Tamil Nadu	29073	23835	82	36951	29561	80	33851	25169	74
28	Telangana	7647	6321	83	10804	8149	75	9403	5605	60
29	Tripura	3386	2653	78	4309	2765	64	2926	2245	77
30	UT Ladakh	585	462	79	965	686	71	764	581	76
31	Uttar Pradesh	60513	49873	82	81135	61939	76	59269	40479	68
32	Uttarakhand	7505	5711	76	13203	9503	72	6151	4691	76
33	West Bengal	14094	10709	76	19470	14864	76	15550	10236	66
	TOTAL :	451419	350272	78	621210	467259	75	451986	308017	68

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2898 due for reply on 10.03.2026.

District-wise functional RSETIs and candidates trained and settled the State of Karnataka during the last 5 years and current year as on Jan 2026:

S. No.	District	FY 2020-21		FY 2021-22		FY 2022-23		FY 2023-24		FY 2024-25		FY 2025-26 (till 31.01.2026)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Bagalkot	550	307	616	507	805	616	881	714	1225	885	888	531
2	Bangalore Rural	420	299	594	476	858	640	774	578	1005	724	913	579
3	Bangalore Rural	385	507	302	248	606	426	697	512	802	562	722	455
4	Belagavi	500	313	753	614	824	684	807	655	1039	803	837	451
5	Bellary	542	408	630	480	755	583	758	580	1001	809	803	507
6	Bidar	704	679	634	589	935	894	1071	981	1416	1342	820	604
7	Vijayapur	501	352	570	735	804	584	823	620	1011	734	858	636
8	Chamarajanagar	39	6	193	72	755	475	759	600	1007	729	778	537
9	Chickmanglur	376	551	580	494	791	627	792	703	904	648	763	571
10	Chitradurga	658	470	736	721	1055	901	1138	1025	1128	819	902	605
11	Dakishan Kannada	382	318	565	431	751	543	762	577	1012	730	834	601
12	Davanagere	591	428	570	549	886	673	955	816	1050	756	785	563
13	Dharwad	523	354	722	521	799	758	815	698	1100	808	868	631
14	Gadag	623	395	542	430	793	525	790	554	1059	792	1000	602
15	Gulbarga	393	212	521	430	759	537	846	609	1086	819	826	640
16	Hassan	456	491	537	496	750	529	778	600	1046	639	907	706
17	Haveri	394	324	600	594	798	555	792	570	1013	715	867	656
18	Kadagu (Coorg)	404	351	505	360	797	605	792	647	805	650	591	508
19	Kolar	484	602	570	385	751	594	758	621	1004	704	902	606
20	Koppal	697	434	567	428	822	596	828	567	1062	830	853	511
21	Mandya	636	249	658	613	808	610	814	635	1053	776	835	677
22	Mysore	467	339	547	397	784	628	830	561	1005	722	869	661
23	Raichur	552	309	592	660	803	590	906	775	1005	773	786	557
24	Shimoga	665	305	627	691	908	878	828	642	1002	803	810	553
25	Tumkur	468	338	704	585	837	619	830	648	1004	715	902	511
26	Udupi	395	591	503	370	795	563	825	578	724	621	750	553
27	Uttar Kannada	860	628	754	756	843	734	873	767	1055	929	853	633
28	Uttar Kannada	452	305	530	685	788	803	848	565	805	735	773	770
29	Chikkaballapura	463	395	583	591	757	489	761	623	1002	749	645	511
30	Bangalore South District (Ramanagar)	475	473	528	604	787	626	755	607	807	673	708	636
31	Yadgir	337	143	476	396	733	522	727	656	1001	702	952	607
32	Vijayanagara	0	0	0	0	0	0	0	0	0	0	184	107
33	Udupi	527	567	346	750	0	0	0	0	0	0	0	0
34	Bangalore South District (Ramanagar)	414	206	177	401	0	0	0	0	0	0	0	0
		16333	12649	18332	17059	24937	19407	25613	20284	31238	23696	25784	18276

* RSETI closed
Source: NACER

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